

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6027
ANSWERED ON:03.05.2013
OPENING OF ANGANWADI CENTRE
Amlabe Shri Narayan Singh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of the fact that the Anganwadi Centres have not been opened in far flung rural areas of the country despite meeting the criteria for opening of an Anganwadi Centre/Mini-Anganwadi Centre;
- (b) if so, the details thereof State/UT-wise including Madhya Pradesh and the reaction of the Government thereto;
- (c) whether the Government has taken note that the requests of people and public representatives are being ignored in this regard;
- (d) if so, the details thereof, and the reaction of the Government thereon; and
- (e) the corrective measures adopted or proposed to be adopted by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme implemented through the State Governments/Union Territory Administrations. The responsibility to open an Anganwadi Centre (AWC) in rural/urban/tribal/hilly areas including the far flung areas rests with the States/UTs who assess their requirement on the basis of the prescribed population norms and send the proposal to the Government of India. The proposals received from the States/UTs are, in turn, examined by the Government of India and the new AWCs/Mini-AWCs demanded by the States/UTs are sanctioned, if found, meeting the criteria and subject to availability of AWCs/Mini-AWCs.

As on 31.1.2013, out of 14 lakh approved AWCs [including 1,16,848 Mini-AWCs and 20,000 Anganwadi on Demand (AoD)], 13,73,677 lakh AWCs/Mini-AWCs have already been sanctioned to various States/UTs as per the details at Annex-I. All the 1,16,848 Mini-AWCs, approved have been sanctioned to various States/UTs. For the remaining AWCs, requests from various States/UTs have been received. The names of these States/UTs with number of AWCs, including AoDs, requested are Bihar (41188), Chhattisgarh (8), Haryana (512 Mini-AWCs), Jammu & Kashmir (9826), Madhya Pradesh (2023 +208 AoDs), Meghalaya (1), Mizoram (264), Nagaland (525), Odisha (3859), Puducherry (100), Rajasthan (1016), Sikkim (75), Tripura (540), Uttar Pradesh (1034) and West Bengal (12121).

(c) to (e): The requests received by the Government of India from the people and public representatives for opening of AWCs are forwarded to the States/UTs for taking necessary action as per the extant population norms. The States/UTs while formulating the proposals for opening of AWCs/Mini-AWCs ought to consider these requests.